Annexure – 7

Name of the corporate debtor: LANDMARK HOUSING PROJECTS CHENNAI PRIVATE LIMITED; Date of commencement of CIRP: 29-04-2021.; List of creditors as on: 13-06-2022

List of operational creditors (Government dues)

(Amount in Rs

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EMPLOYEES PROVIDENT FUND ORGANISATION, CHENNAI	CENTRAL GOVT		25/6/2021	1789080	1789080	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	EMPLOYEES STATE INSURANCE, CHENNAI	CENTRAL GOVT		27/06/2021	24232	24232	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA
	TOTAL				1813312	1813312										

C. Sanjeevi

SANJEEVI. C IBBI/IPA-003/IP-A000108/2017-18/11715 INSOLVENCY PROFESSIONAL Coimbatore